3485

INDIAN EDUCATIONAL SERVICE

## 824. SHRI BHUPINDER SINGH: SARDAR RAM SINGH:

Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether all the State Governments have conveyed their views on the proposal to set up an Indian Educational Service;

(b)  $th_2$  States which have favoured the proposal and those which have opposed it; and

(c) the final decision of the Government of India thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) All the State Governments had agreed before the Resolution under Article 312(1) of the Constitution was passed by the Rajya Sabha in 1965. Subsequently, State Governments of Andhra Pradesh and Rajasthan had expressed their inability to participate in the proposed Indian Educational Service. However, Government of Rajasthan have again agreed to reconsider their decision.

(c) Certain matters of detail such as level of posts to be encadred; the inclusion of teaching and research posts; and the quantum of knowledge of the regional language to be possessed by the members of the proposed Service etc. are being settled in consultation with the State Governments. Final decisions will be taken after views of all the State Governments have been received.

NATIONAL FITNESS CORPS INSTRUCTORS

825. SHRI BHUPINDER SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether any decision has since been taken about the future of 7000 National Fitness Corps Instructors;

(b) whether it is a fact that some State Governments have refused to absorb them in their educational organisations; and

(c) whether their present pay and seniority will be protected while framing schemes for their absorption in the States?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (c) The Government of India has decided to transfer the services of National Fitness Corps Instructors to State Governments as early as possible. All matters connected with the proposed transfer including terms and conditions therefor and the difficulties expressed by a few States in the absorption of these Instructors will be discussed with the State Education Ministers at the time of the forthcoming meeting of the Central Advisory Board of Education in the later half of this month.

रीजनल कालेज श्राफ ऐजूकेशन, भुवनेक्षर

826. श्री विमलकुमार म तालालजो चौरड़िया : क्या शिक्षा मंत्री यह बताने की कपा करेंगे कि :

(क) रीजनल कालेज आफ एजूकेशन, भुवनेश्वर में 1964 से 1966 तक ललित कलाक्रों की शिक्षा प्रदान करने के लिए (i) वेतन, (ii) साज सामान तथा (i) अन्य मदों पर कुल कितना धन व्यय किया गया;

(ख) उक्त कालावधि में कितने विद्यार्थियों ने ललित कलाय्रों की शिक्षा प्राप्त की: श्रौर

(ग) इस योजना के प्रस्तावक ग्रौर समर्थक कौन थे ?

†[Region<sup>A</sup>l College of Education, Bhuvaneshwar

826. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

+ [] English translation.